

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 12.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 6306/07 NM 3799/18 NM 913/17	SHRADDHA P KULKARNI Vs MR JUGALMOHANNAGAR ALIAS YAGNIK	MS BASANT TILOKANI AND CO	NM hearing
2	Suit 60/17 NM 4488/18 NM 1397/20	Mr. P V Mahesh Kumar Vs Mr. P V Raghavan	Mr. Gopal C.M. Jetly	NM hearing
3	Suit 6290/06 NM 4366/17	LILARAM LADHARAM LALWANI Vs KISHINCHAND LILARAM LALWANI AND 3 ORS	K C NICHANI Adv. Y. S. Bhate	NM hearing
4	Suit 6838/97 NM 1036/18	KHURSHEED N SORABJEE AND ANR Vs FAREDOON RUSTOM TIRANDAZ AND ORS	J NARULA AND ASSOC HUMRANWALA AND CO	NM hearing
5	Suit 8446/98 NM 523/19	MOHAMAD YAHIA MOHAMAD HASSAN Vs SAI MOHAMAD S O HABIBULL AND ORS	S K SRIVASTAVA AND CO A S KARWANDE	NM hearing
6	Suit 4892/12 CS 1905/18 NM 2863/18	SUNDER SHETTY Vs SHEZADI BEGUM MOHD ALIF ORS	VMOD MISTRY AND CO.	CS hearing
7	Suit 2192/17 CS 1225/19 NM 3507/17	1. Ramji Kanji Dama 2. Damayanti K. Thakkar 3. Mita Mahesh Doshi 4. Kirti Kumar M. Sacle Vs 1. MCGM 2. The Municipal Commissioner of MCGM 3. Shree Enterprises	K. Andrews	CS reply

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 13.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 9244/95 NM 988/20	S GOPINATHAN Vs KUMARAN JOSHI	E K SASIDHARAN K B NAMBIAR	S.CT. H.CT. time bound
2	Suit 5689/04	SMT.TEHERA ALI ATHAR KHAN ANR. Vs SHAIKH FLAKIMUDDIN PENWALA ORS.	V.R.TRIPATHI B. UNNIKRISHANAN	Supreme/High Court expedited
3	Suit 2713/11	DILIP SHAH AND ANR Vs PADMA THAKORE AND ORS	KALPESH JOSHI	Supreme/High Court expedited
4	Suit 2862/12	VATSALYA B CHS LTD Vs TAHERA ALI ATHAR KHAN AND 4 ORS	YASMIN E TAVARIA KATHLEEN LOBO 1,2,3	Supreme/High Court expedited
5	Suit 4501/13	MR. RAGHUNATH MAHADEVO PATIL Vs MR. DATTARAM KRISHNA PATIL AND ORS	M L VERMA	Supreme/High Court expedited
6	Suit 7063/05	JOSEPH PHILIP GIGOOOL AND ANR Vs XAVIER GIGOOOL AND ANR	R G SINGH M S MENON	Argument P.H.
7	Suit 5894/07 NM 3758/18	KALAVATI BRAHMDEO SHARMA AND ANR Vs LALCHAND SURAJBALI SHARMA AND 8 ORS	G B KEDIA SATISH G MAHESHWARI 7	NM hearing
8	Suit 2037/14 NM 1072/15 NM 1203/15	ZARINA SHARMSHAD ANSARI Vs 1.SNEHALATA K. AVASARE 2. MS.APARNA KISAN AUSARE 3.SHAMSHAD AHMAD ANARI AND ORS	M V HOLAMAGI	NM hearing
9	Suit 2382/16 NM 4263/16 NM 4013/16 NM 2724/18	Mr. Vikram Jamnadas Kothari Vs 1.Mr. Dilip V. Thakkar 2.Mr. Dilip J. Manek 3.Mr. Rajendra R. Mirani	M/s. Markand Gandhi and Co.	NM arguments P.H.
10	Suit 2937/10 CS 1539/19 CS 1386/19	NALIN P SHAH AND ANR Vs PRATIMA ENTERPRISES AND 11 ORS	DHRUVE LILADHAR AND CO ATUL S TUNGARE 3	CS reply

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADHDAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 14.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 4165/09	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	SHARATH PAI M S N N VAISHNAWA AND CO 1	S.CT. H.CT. time bound
2	Suit 8253/96	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia	S.CT. H.CT. time bound
3	Suit 222/88	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY R R NAGDA	S.CT. H.CT. time bound
4	Suit 4107/11 NM 810/19	RAMPRASAD K SHARMA AND PRAHLAD K SHARMA Vs PRABHULAL K SHARMA AND 2 ORS	K R PAREKH AND CO MR JAGDISH N JAYALE 1	NM hearing
5	Suit 4233/10 NM 4810/19	MANAHAR P KHADAWALA Vs NISCHINI FINANCE AND LEASING PVT LTD AND 9 ORS	AMIT SHETH POL LEGAL JURIS 2,4, AND 6 TO 10 U OBJ	NM hearing
6	Suit 4804/11 NM 3406/17	SAYED MOHD RAFI S O SAYED AMIR AND ANR Vs MEHRUNNISA SAYED AMIR S O SAYED AMIR AND 5 ORS	IMTIAZ A RAIBAKKER M S KADU 1 TO 6	NM hearing
7	Stamp 3783/20 NM 1231/20 NM 1298/20	Dr. Madhuri Ajit Sawant - Suit St No. 3783 Vs Great Eastern Gardens And Ors.	Yogini Abhay Vgale	NM hearing
8	Suit 4516/08 CS 1334/19	NUTAN UMESH LALAN Vs MAYURBHAI RAICHAND RAMJI LALAN AND 3 ORS	SURESH DUBEY H J POPAT 4	CS hearing
9	Suit 964/15 CS 1450/19 NM 3245/17	Mrs.Nivedita Dhimant Malvi Vs 1.Lalit Sharma 2.H.T. Nanavati Security Pvt. Ltd. 3.Ms. Minakshi Raja	Ms. Divekar and Co.	CS reply
10	Suit 336/18 CS 2012/18 NM 4198/18 NM 888/18	Mr. Tukaram Harishchandra Sawant Vs 1. Mr. Dattatray Harishchandra Sawant 2 Mrs. Medha Madhao Khare 3. Mrs. Priti Vishnu Warang	Rajesh Singh and Associates	CS reply

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 15.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 6328/07	MRS MEHJRUNISSA M SALIM Vs M S SAGAR CONSTRUCTION COMPANY AND ORS	NARAYAN PUNDLIK BHAVSAR K V TEMBE 2 TO 4	NM hearing
2	Suit 3475/13 NM 113/14	SMT. HEMLATA D. FULWARIA Vs SMT. VIDYA KHUBCHAND BORA	KANTILAL H. KANOJIA M.A.ATTAR	NM hearing
3	Suit 2320/16 NM 4135/16	1.Alok Kumar Jain 2.Amit Jain Vs 1.Shree 1008 Chandraph Digamber Jain Mandir Trust 2.Jambukumar Singh Rajkumar Singh Kasliwal	K. Andrews	NM hearing
4	Suit 97/17 NM 203/17	1.Batul Ismail Pawar 2.Smt. Noorjahan Mazid Pawar 3.Shri. Abdul Mazid Pawar Vs Mr. Pankaj Bhatt	Awadhesh Pandey	NM hearing
5	Suit 1090/17 NM 1798/17	Mr. Shriram Hiralal Rawat Vs 1.Shree Sai Shivsiddhi S.R.A.C.H.S.Ltd 2.Skylark Buid Developers 3.Majjidevi Hiralal Rawat	P. R. Moses	NM hearing
6	Suit 3618/11	GUNJAN M JAISINGH Vs MADHU R LUND	MAHESH SHAH AND CO MEGHRAJ AND ASSOCIATES	NM reply Rejoinder
7	Suit 2950/16 NM 341/17 CS 815/17	Mrs. Majjidevi Hiralal Rawat Vs Shree Sai Shivsiddhi S.R.A. C.H.S. Ltd. 2.M/s. Skylark Build Developers	Mr. D.R. Mishra and Sunil D. Mishra	NM reply Rejoinder

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 16.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 2106/14 NM 545/19	1. RAJESH PREMJI SHAH 2.TILAK PREMJI SHAH 3. KAJAL TILAK SHAH Vs 1. KISHORE KESHALAL MEHTA 2. HEENA KISHORE MEHTA 3. CITI FINANCIAL CONSUMER AND ORS.	U.L.SHAH	NM hearing
2	Suit 202/18 NM 1163/18	Shri Ramakant Nivruti Bhikule Vs 1. Mr. Hanumant Nivruti Bhikule 2. Mrs. Madhavi Hanumant Bhikule	Suraj Kudalkar	NM hearing
3	Suit 1079/20 NM 1271/20	Mrs. Rupa Hiralal Dengda Vs Mr. Vishram Hiralal Dengda	Rajendra Vaingankar	NM
4	Suit 4821/09 CS 2031/19	MR. ANANT F UBARE Vs VIMAL ANANT PARAB AND ORS	N DINER RAO	CS hearing
5	Suit 2492/14 CS 100/17 CS 1815/19	1. IFTIKAR KADRI 2.NANA CHUDSAMA 3. NARAYAN VARMA AND ORS Vs 1. THE MANAGING COMMITTEE 2. THE BALLOTING AND DISCIPLINARY COMMITTEE	PUSHPA THAPA	CS hearing
6	Suit 1726/18 CS 67/20	Subhash Eknath Sawant Vs 1. Mrs. Sunanda Namdeo Shinde 2. Mr. Namdeo Jyotiba Shinde 3. Mr. Pradip Narayan Belkade	Prakash L. Mahadik	CS reply

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 17.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 9156/94	JAMIL AHMED ADMIKARI Vs EAST INDIA HOTEL LTD AND ANR	MR S MALIK MULLA AND MULLA	Arguments
2	Suit 780/17	Iqbal Abdul Gaffar Mohammed Vs I.G.E. India Pvt. Ltd.	Muhammed Iftikhar Ali	Arguments
3	Suit 1938/09 NM 3825/19 NM 1311/20 CS 1702/19 CS 1967/19	MRS.PADMA VENKATESH NAIDU ANR Vs MR.VENKATESH MUTHALGAR SUBBIAH ORS	S.D.MULYE Manish Yadav	NM hearing
4	Suit 7292/02 NM 3238/19	BANK OF INDIA Vs KEYUR GHIODA AND ANR	O A DAS DIPEN FURIA 1,2	NM hearing
5	Suit 7477/02 NM 4247/19	M S SANGEETA RAMCHAND Vs MUSTAN ABDUL HUSSAIN TAMBAWALA	MR PANKAJ THATTE B R ZAVERI	NM hearing
6	Suit 3029/15 NM 3898/18	Mr. Shabbir M. Baldiwala Vs 1.Mr. Abadi Kershasp Dadachanji 2.Ms. Shreepati Build Infra Investment Ltd.	Shamim and Co.	NM hearing
7	Suit 3164/09 CS 75/20	ASHUTOSH VINOD NARVEKAR Vs GIRISH GAJANAN KANITKAR AND 2 ORS	SUNEEL D MOGRE MADHAVI G KANITKAR 1 TO 3	CS hearing
8	Suit 3834/10 CS 755/18	MARTINA ALEC PEREIRA AND 5 ORS Vs SIGFRIED PEREIRA AND 5 ORS	P M RUSTOMKHAN APEX LAW PARTNERS	CS hearing
9	Suit 2951/16 CS 1144/17	Dr. Ashok Y. Gupta Vs Association of Plastic Surgeons of India (APSI)	LAW Juris	CS hearing
10	Suit 2722/17 CS 1782/19	Vimal Jairam Gaikwad Vs 1. Shyam Jairam Gaikwad 2. Smita Rajendra Gawande	Supriya Bhikaji Gurav	CS reply